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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

27.02.2019

O.A./260/139/2019
WITH STAY, ON MEMO

BIBHUTI BHUSAN SAHOO
-V/S-
CENTRAL GROUND WATER BOARD

ITEM NO: 23

FOR APPLICANTS(S) Adv. : Mr.S.Das

FOR RESPONDENTS(S) Adv.: Mr.M.R.Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for the applicant and the respondents.</p> <p>2. Applicant's counsel submits that he has submitted a representation dated 13.2.2019 for re-consideration of his transfer order dated 7.2.2019 (Annexure A/5). Learned counsel for the respondents submitted that the representation has been forwarded to respondent No.2 who is the competent authority on 18.2.2019.</p> <p>3. In view of the above submissions the OA is disposed of at this stage with a direction to the respondent No.2 to consider the applicant's representation dated 13.2.2019 on merit and pass a speaking order as per law preferably within one month from the date of receipt of the copy of this order, with intimation to the applicant. Till a decision is taken on the said representation, the applicant will not be relieved from the present place of posting, if his reliever has not joined and he has not been relieved as on today.</p> <p>4. There will be no order as to costs.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>I.Nath</p>

